GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.2681 TO BE ANSWERED ON 15.12.2015

Pollution by Industries

2681. PROF. A.S.R. NAIK:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken note of pollution caused by industrial units in the country;
- (b) if so, the details thereof, State/UT-wise, along with the loss estimated so far including the fertilizers and petrochemical units which caused pollution; and
- (c) whether the Government has any plan to encourage such industries for plantation programmes in the surrounding regions to check pollution, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) Yes Sir. The Government is aware of pollution caused by industrial units in the country. Central Pollution Control Board (CPCB) had issued directions under Section 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 & the Air (Prevention and Control of Pollution) Act, 1981 to all State Pollution Control Boards (SPCBs)/ Pollution Control Committees (PCCs) to submit updated environmental compliance status of all the large and medium scale industries falling under the highly polluting 17 categories to CPCB.

The State/ UT /Sector-wise environmental compliance status of compliance of the 17 category of highly polluting industries including fertilizers and petrochemicals as reported by the concerned SPCBs/PCCs is given at **Annexure-I** and **Annexure-II**.

(c) In order to prevent and control pollution, emission & effluent standards are notified for various industrial sectors. To implement these standards industry prepares its action plan which *inter alia* includes plantation/ green belt development. These plans are reviewed & revised from time to time. Besides, specific programmes *viz.* pollution control in 17 category of highly polluting industrial sectors (including fertilizers & petrochemicals) are taken up for implementation. The industries are asked to ensure green belt/ plantation within and outside their premises as per the conditions stipulated in 'Environmental clearance' and 'Consent mechanism.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA UNSTARED QUESTION NO. 2681 DUE FOR REPLY ON 15/12/2015 REGARDING POLLUTION BY INDUSTRIES RAISED BYPROF. A.S.R. NAIK.

Status of 17 categories of industries (State-wise)

| S. No. | State | Complying | Non Complying | Closed | Total |
|--------|-------------------|-----------|---------------|--------|-------|
| 1 | A.P. | 359 | 74 | 39 | 472 |
| 2 | Arunachal Pradesh | 2 | 0 | 0 | 2 |
| 3 | Assam | 33 | 12 | 1 | 46 |
| 4 | Bihar | 16 | 4 | 0 | 20 |
| 5 | Chattisgarh | 71 | 6 | 1 | 78 |
| 6 | Chandigarh | 0 | 0 | 0 | 0 |
| 7 | Daman & Diu | 1 | 1 | 1 | 3 |
| 8 | Delhi | 2 | 0 | 0 | 2 |
| 9 | Goa | 13 | 2 | 0 | 15 |
| 10 | Gujarat | 302 | 7 | 8 | 317 |
| 11 | Haryana | 97 | 3 | 12 | 112 |
| 12 | H.P. | 14 | 0 | 3 | 17 |
| 13 | Jharkhand | 103 | 48 | 22 | 173 |
| 14 | Jammu & Kashmir | 7 | 0 | 3 | 10 |
| 15 | Karnataka | 183 | 28 | 26 | 237 |
| 16 | Kerala | 21 | 11 | 6 | 38 |
| 17 | Lakshadeep | 0 | 0 | 0 | 0 |
| 18 | Madhya Pradesh | 65 | 16 | 2 | 83 |
| 19 | Maharashtra | 317 | 145 | 58 | 520 |
| 20 | Meghalaya | 4 | 12 | 1 | 17 |
| 21 | Mizoram | 1 | 0 | 0 | 1 |
| 22 | Nagaland | 0 | 0 | 0 | 0 |
| 23 | Orissa | 37 | 17 | 11 | 65 |
| 24 | Puducherry | 5 | 2 | 0 | 7 |
| 25 | Punjab | 72 | 8 | 16 | 96 |
| 26 | Rajasthan | 69 | 31 | 18 | 118 |
| 27 | Sikkim | 3 | 1 | 0 | 4 |
| 28 | Tamil Nadu | 165 | 19 | 5 | 189 |
| 29 | Tripura | 10 | 1 | 6 | 17 |
| 30 | U.P. | 278 | 36 | 89 | 403 |
| 31 | Uttarakhand | 39 | 8 | 4 | 51 |
| 32 | West Bengal | 43 | 74 | 14 | 131 |

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF LOK SABHA UNSTARED QUESTION NO. 2681 DUE FOR REPLY ON 15/12/2015 REGARDING POLLUTION BY INDUSTRIES RAISED BYPROF. A.S.R. NAIK.

Status of 17 categories of industries (Category-wise)

| SI No | Sector | Complying | Non Complying | Closed | Total |
|-------|-------------------------|-----------|---------------|--------|-------|
| 1 | Aluminium | 6 | 1 | 3 | 10 |
| 2 | Cement | 247 | 54 | 21 | 322 |
| 3 | Chlor Alkali | 26 | 2 | 2 | 30 |
| 4 | Copper | 4 | 1 | 1 | 6 |
| 5 | Distillery | 230 | 46 | 44 | 320 |
| 6 | Dye & Dye Intermediates | 119 | 5 | 11 | 135 |
| 7 | Fertilizers | 76 | 5 | 16 | 97 |
| 8 | Iron & Steel | 148 | 88 | 17 | 253 |
| 9 | Oil Refinery | 20 | 3 | 0 | 23 |
| 10 | Pesticide | 63 | 4 | 8 | 75 |
| 11 | Petrochemical | 33 | 5 | 3 | 41 |
| 12 | Pharmaceutical | 547 | 48 | 63 | 658 |
| 13 | Power Plant | 220 | 88 | 8 | 316 |
| 14 | Pulp & Paper | 188 | 26 | 29 | 243 |
| 15 | Sugar | 340 | 178 | 84 | 602 |
| 16 | Tannery | 59 | 11 | 36 | 106 |
| 17 | Zinc | 6 | 1 | 0 | 7 |